

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/03/2019

O.A./260/939/2015

KRUTIBASA BEHERA

-V/S-

D/O POST

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. S. Patra

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The
Registry

Order of The Tribunal

Ld. Counsel for the applicant submitted that the applicant has got relief and he does not want to press the matter.

In view of this, the OA is disposed of as infructuous.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms